

SOURCE DEVELOPMENT (SHRI P. SHIV SHANKER): (a) and (b). Tribal Allowance is admissible to employees of Kendriya Vidyalaya Sangathan posted in specified areas of Orissa, Uttar Pradesh, Madhya Pradesh, Gujarat, West Bengal and Bihar. This is as per the orders of the Government of India in respect of its employees posted in those areas.

Sports Facilities in Kendriya Vidyalayas

3388. **SHRI SAMAR BRAHMA CH- OUDHURY:** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Kendriya Vidyalaya Sangathan participates as a State in School Games Federation of India (SGFI) tournaments in cricket;

(b) if so, the details of Kendriya Vidyalayas where proper turf/matting and wickets have been prepared or are under preparation;

(c) the details of coaching provided during the preceding three years by eminent cricket coaches/players; and

(d) the future plans, if any, in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI P. SHIV SHANKER): (a) Kendriya Vidyalaya Sangathan teams participate in the C.K. Naidu and Vinod Mankad Cricket Tournaments every year.

(b) Most of the Kendriya Vidyalayas have facilities of play fields and it is for the Vidyalayas themselves to decide the nature of wickets for the cricket players.

(c) The Kendriya Vidyalaya Sangathan organises coaching camps in various games

including cricket every year for promising students during summer vacation. The coaching camps are also organised for Kendriya Vidyalaya Sangathan cricket teams before their participation in the C.K. Naidu and Vinod Mankad Tournaments every year. In these coaching camps, coaching is provided by Physical Education Teachers of Kendriya Vidyalayas having specialization in cricket. Eminent cricket players and coaches are also invited in these camps to provide guidance to the students. Details of eminent cricket coaches/players invited for these camps are not maintained in the Kendriya Vidyalaya Sangathan Headquarters.

(d) Sangathan proposes to strengthen this programme subject to availability of resources.

Utilisation of Profits Earned by Major Ports

3389. **SHRI P. KOLANDAIVELU:** Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Major Ports in India have started earning good profits;

(b) if so, the position in this regard during the current year;

(c) the main factors contributing to it;

(d) whether the profits earned by various ports are being kept idle in banks; and

(e) if so, whether Government propose to give any directives to the Port Trusts to utilise the money for expansion and for new projects.

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) and (b). The financial position of the Port as indicated by the figures of operating surplus and net

surplus/deficit is given in statement below.

(c) Increased throughput in traffic, revision of port charges, increase in productivity, increased income from demurrage charges, estate rentals etc. are some of the main factors contributing to the higher operating surplus at most of the Ports.

(d) and (e). The surplus generated by the Ports is utilised primarily for financing their own plan schemes and also some times for development schemes of other Ports. Investment as also made in Securities approved by the Government of India. Some money is also kept in statutory reserves.

STATEMENT

Operating surplus and net surplus/deficit generated by Ports during 1988-89 (Provisional figures)

<i>Name of Port</i>	<i>Operating surplus</i>	<i>Net surplus/deficit</i>
	<i>(Rs. in lakhs)</i>	
Bombay	7362.90	201.00
Calcutta	5406.07	101.02
Cochin	1104.42	(-) 248.02
Kandla	2019.00	1634.00
Madras	5547.31	96.25
Mormugao	1609.01	2.87
New Mangalore	1113.00	174.00
Paradip	1461.51	529.43
Tuticorin	430.44	14.34
Visakhapatnam	3445.00	712.00

Rural Poverty

3390. SHRI G.S. BASAVARAJU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether despite progress, Indian agriculture remains largely unstable and consequently rural poverty has not been effectively reduced;

(b) if so, the main reasons therefor; and

(c) the steps being taken by Government to check it?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) No, Sir. The Indian Agriculture